

HIGH COURT OF CHHATTISGARH, BILASPUR

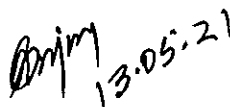
Endt. No. 4652 / Checker
III-8-2/2001

Bilaspur, dated th13 May 2021

Copy of Government Notification endt. No. 4906/1240/XXI-B/C.G./2021, dated 11-05-2021 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding *additional sitting of Judge Family Court Kawardha at Khairagarh* is forwarded to :-

- 1) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 13) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 14) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandrawanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 16) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 17) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
- 18) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

- 19) The Judge Family Court, **Kawardha** for information & necessary action.
- 20) The Judge Family Court, **Rajnandgaon** with a request to transfer all the pending cases related to additional sitting at Khairagarh to the Judge Family Court Kabirdham (Kawardha).
- 21) The District and Sessions Judge, Balod/Balodabazar/Balrampur headquarter at Ramanujanj/Bastar at Jagdalpur/Bemetara/Bilaspur/Dakshin Bastar, Dantewada/Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabhirdham (Kawardha)/ Kondagaon/Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur/Uttar Bastar, Kanker for information.
- 22) The Principal Judge/Judge, Family Court, Balod/Balodabazar/Bastar at Jagdalpur/Bemetara/Bilaspur/Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kondagaon/Korba/ Koriya (Baikunthpur)/ Mahasamund/Raigarh/ Raipur/ Surajpur/ Surguja at Ambikapur/ Uttar Bastar, Kanker for information.
- 23) The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 24) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 25) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 26) The Dy. Registrar, Confidential/Complaint, High Court of Chhattisgarh, Bilaspur for information.
- 27) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 28) Section Officer/Incharge O/o R.G./ Checker/ High Court of Chhattisgarh, Bilaspur *for information.*
- 29) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Sanjay Kumar Jaiswal)
I/c Registrar General

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT
MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR, MANTRALAYA, (C.G.) 492002

NOTIFICATION

Raipur dated 11.05.2021

F. No. / 1240/XXI-B/C.G./21. In exercise of the powers conferred by section 3 of the Family Courts Act, 1984 (No. 66 of 1984) the State Government, on recommendation of the Hon'ble High Court of Chhattisgarh, and in compliance of it's Memo No. 4531/Checker/III/8-2/2001 dated 13-04-2021, in supersession of it's Notification No.4765/1240/XXI-B/C.G./21 Dated 09-04-2021 hereby, makes the following further amendments in this Department's previous notifications namely:-

AMENDMENT

01- In the Notification No.2265/906/XXI-B/C.G./13 Dated 21-03-2013 for entries in serial no. 14 of the schedule the following shall be substituted:

S.No.	Name of the court & District	Headquarters	Jurisdiction
01	02	03	04
14.	Family Court Kabirdham (Kawardha)	(a) Kabirdham (Kawardha) (b) Additional Sitting at Khairagarh every Month during second week.	(a) Revenue District Kabirdham (Kawardha) (b) Territorial jurisdiction of Civil Court Khairagarh.

02- In the Notification No. 6600/2432/XXI-B/C.G./13 Dated 01-08-2013 for entries in serial no. 12 of the schedule the following shall be substituted:

S.No.	Name of the court & District	Headquarters	Jurisdiction
01	02	03	04
12.	Judge Family Court, Rajnandgaon	Rajnandgaon	Revenue District Rajnandgaon excluding the jurisdiction of Ambagarh Chowki, Dongargarh and Khairagarh

By order and in the name of the
Governor of Chhattisgarh,

(Ram Kumar Tiwari)
Principal Secretary
Governemnt Of Chhattisgarh
Law & Legislative Affairs Department

En. No. 4906/1240/XXI-B/C.G./21.

Naya Raipur, Dated 11.05.2021

Copy to,

- ✓ 1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 4531/Checker/III/8-2/2001 dated 13-04-2021
 2. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya Mahanadi Bhawan, Atal Nagar Raipur.
 3. Staff Officer to Principal Secretary Law for perusal of Principal Secretary, Law and Legislative Affairs Department, Government of Chhattisgarh Mantralaya Mahanadi Bhawan, Atal Nagar Raipur.
 4. Judge, Family Court Kawardha,
 5. Judge, Family Court Rajnandgaon,
 6. Deputy Director, Govt. Regional Printing Press, in the front of Indrawati Bhawan, Atal Nagar Raipur C.G. for publication in the forthcoming Gazette (Extra Ordinary).
- for information and necessary action.


11.5.21

(Maneesh Kumar Thakur)

Additional Secretary

Government Of Chhattisgarh

Law & Legislative Affairs Department